Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No31/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		Rohinten Daddy Mazd -Versus-	a.	
		The Property Co. Ltd.		
Under Section		58 /59		
SI. No.	Representa	nation of Authorized htive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.	Steya Basu Shurasish Souma Sil	Sengupta.	for the Petitioner	Jama fil 11/07/2017
		Kuman Klal ath Dey	Advocate for Laspondent	11/7/1:

ORDER

Ld. Counsels for the petitioner and the respondent are present.

Petitioner's Counsel informed that in this case, appeal is pending before the Hon'ble Supreme Court and it is listed on 31/07/2017. He has further informed that it was suggested in Hon'ble

Supreme Court that in NCLT, Kolkata adjournment may be taken. Ld. Counsel to the petitioner made a request for fixing another date after 31/07/2017.

Taking the petitioner's submission the matter is posted for hearing on 07/08/2017.

(Vijai Pratap Singh) Member (J)